

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 284/2017 in CA (CAA) No. 94/NCLT/AHM/2017

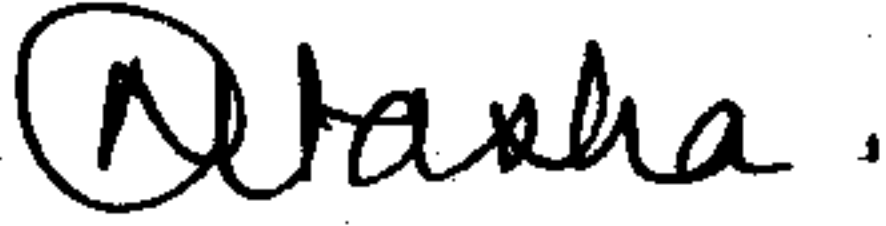
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017**

Name of the Company: S.M. Chemicals Vapi Pvt Ltd
Sandhya Dyes & Chemicals Pvt Ltd.
Sandhya Organic Chemicals Pvt. Ltd.
(Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN PANWA WITH NATASHA SUTARIA	SR. ADV. ADV.	APPLICANTS	
2.	FOR THAKKAR & PANWA, ADV.			

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Applicants in IA 284/2017.

Heard arguments of Learned Counsel for Applicants.


This application is filed by the applicants in CA(CAA) 94/2017 seeking to extend the date of holding of the meeting of secured and unsecured creditors of all the three applicants companies.

This Tribunal vide its order dated 30.08.2017 directed the applicant companies to conduct meetings of the secured and unsecured creditors on 07.10.2017 but the applicant companies are unable to conduct meetings on the ground that the authorised signatory of the companies are not available in the town upto 12.09.2017 and therefore they could not dispatch notices to the creditors by giving them 30 days clear notice.

Considering the above said reason this Tribunal here by extend the date for convening and holding the meetings of the secured and unsecured creditors to all the three applicant companies with a specific direction that applicant companies shall hold meetings of secured and unsecured creditors on 18.11.2017 following the

timings given in the order of 30.08.2017. The cut-off date for secured and unsecured creditors shall be taken as date of this order i.e. 21.09.2017.

Application is disposed of accordingly.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 21st day of September, 2017.